

[Print](#)**Defective Case Register from 2026-03-20 to 2026-03-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/11721/2026	BIJAYA KUMAR BEHERA 1	2026-03-20	14-NOT PROPERLY INDEXED. Page marking not correct
2	D-WP(C)/11723/2026	BIJAYA KUMAR BEHERA 1	2026-03-20	14-NOT PROPERLY INDEXED. Annexure -8 not correct in index
3	D-ITA/11742/2026	MANOJ KUMAR MOHANTY (2)	2026-03-20	Page no-2 not available, heading ground not furnished, further SR after removal of defect
4	D-RVWPET/9031/2026	GANESH PRASAD SAMAL	2026-03-20	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
5	D-ABLAPL/8364/2026	KEDARNATH SAHOO	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 13 not legible. 2. OHCBA Member Welfare Fund Rs. 50/-not paid.
6	D-BLAPL/8119/2026	MD. RIAZ	2026-03-20	Page No.14 and 15 Not Legible
7	D-TRPCRL/8397/2026	ALOK KUMAR MOHAPATRA	2026-03-20	Code No.and Provision of Law Not correctly furnished.
8	D-FAO/11802/2026	SUKANTA KUMAR MISHRA	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page -13 not clear.
9	D-ABLAPL/8365/2026	DEEPAK KU SAHOO	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Court Fee of Rs.6 not paid on Petition. 2. Name of pending Court in CT and prayer not tally.
10	D-ABLAPL/8307/2026	SAROJ KUMAR PADHY	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Fathers name of the deponent wrongly furnished in affidavit.
11	D-ABLAPL/8356/2026	SOUMYA JYOTI BISWAL	2026-03-20	30-OTHER DEFECT (IF ANY) 1. In affidavit, SI No 4 information wrongly furnished 2. In Annexure-1, written F.I.R not attached with F.I. R copy
12	D-ABLAPL/8368/2026	DEEPAK KU SAHOO	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Court Fee of Rs.6 not paid on Petition.
13	D-CRLA/7892/2026	JNYANANANDA PANDA	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Date of F.I.R and it averments,charge sheet,charge and trial commenced wrongly mentioned in date chart, 2-Catagory of sentence awarded u/s. 329(4) B.N.S.wrongly mentioned in synopsis,appeal memo and I.As. 3-The name of trial court wrongly mentioned in prayer para, 4-Para No. wrongly furnished in

				declaration of I.A.No.766/2026. 4-Status of appellant not furnished.
14	D-ABLAPL/8371/2026	KEDARNATH SAHOO	2026-03-20	1. Minor has signed V.nama. 2. Minor not represented through legal guardian. 3. Ann.1 page 13 not legible. 4. OHCBA Welfare Fund Rs.50 not paid.
15	D-CMP/12056/2026	MANOJ KUMAR PANDA	2026-03-20	3-AUTHENTICATION FEE IS DEFICIENT. O.Ps No-3 to 5 being P.L.Rs of Defendant-2 not yet substituted.
16	D-CRLA/8414/2026	MANOJ KUMAR PATI	2026-03-20	Name of vigilance (resp.) not furnished in C.T.
17	D-BLAPL/8078/2026	SARAT KUMAR ACHARYA	2026-03-20	30-OTHER DEFECT (IF ANY) Copy of the FIR Not properly arranged.
18	D-ABLAPL/8381/2026	MALAYA KUMAR SWAIN	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Declaration of Deponent in Sl.1 of Affidavit not correct.
19	D-CRLA/6428/2026	BIBHUTI BHUSAN BEHERA	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-ABLAPL/8389/2026	ANAND JENA	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the address of Pet. in CT.
21	D-BLAPL/8139/2026	UMA SHANKAR PATEL	2026-03-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Petition not correctly addressed to Honorable Court
22	D-ABLAPL/8402/2026	PRASANTA KUMAR JENA	2026-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/8401/2026	PRASANTA KUMAR JENA	2026-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Annexure -1 not attested 2. In affidavit,name of the petitioner name wrongly furnished.
24	D-WP(C)/11224/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos. 20 24 26 and 35 are partially legible.2. As per annex.4 dt. 13-1-2026 not furnished in para.11 of the petition.
25	D-BLAPL/8132/2026	LAMBODOR ACHARI	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Age of the deponent not mentioned in affidavit. 2. Annexure-1 not reflected at the top of page-8.

26	D-CRLMC/6902/2026	HARIHAR PANIGRAHI	2026-03-20	1-COURT FEE IS DEFICIENT. 1. Court fee Rs.6/- to be paid. 2. Certified copy of annex-1 not filed. 3. Name of the Lower court not correctly furnished in the petition. 4. Page Nos 10 to 12 not legible.
27	D-BLAPL/8137/2026	LAMBODOR ACHARI	2026-03-20	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) 1. In Index, page 1-6 not mentioned. 2. Paragraphs incorrectly mentioned in declaration of affidavit.
28	D-CMP/11891/2026	GOKULANANDA SAHU	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-BLAPL/8044/2026	MANAS KUMAR CHAND	2026-03-20	30-OTHER DEFECT (IF ANY) Reference certificate not properly furnished.
30	D-BLAPL/8146/2026	JAYADEBA BEHERA	2026-03-20	30-OTHER DEFECT (IF ANY) Page No. 9 not legible
31	D-WP(C)/12082/2026	AJAYA KUMAR TRIPATHY	2026-03-20	1. Dist. not mentioned in address of op.4 and 5. 2. page nos.18 22 23 and 27 are partially legible and date. 20-8-2022 of annex.6 not correctly furnished in index and petition.
32	D-BLAPL/8159/2026	SURESH KUMAR JENA	2026-03-20	30-OTHER DEFECT (IF ANY) Page No. 12 not arranged properly
33	D-BLAPL/8165/2026	MAHES DAS	2026-03-20	30-OTHER DEFECT (IF ANY) Annexure-1 and 2 not properly paginated.
34	D-WP(C)/12095/2026	AJAYA KUMAR TRIPATHY	2026-03-20	1. Dist. not mentioned in C.T of op. no. 4 and 5.2. page nos.Dt. 20-8-22 in annex.6 not tally with index.3. page nos. 18 22 and 23 partially legible
35	D-BLAPL/8192/2026	SMRUTI RANJAN DASH	2026-03-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) 1.Wrongly reflected Annexure-3 instead of Annexure-4 at top of page 52. 2. Page No. 15-17 32 34 and 38 not legible.
36	D-BLAPL/8049/2026	SARADA PRASANNA MOHAPATRA	2026-03-20	30-OTHER DEFECT (IF ANY) Name of the petitioner mentioned in Application not tally with the signature put in v.nama.
37	D-WP(C)/12068/2026	AJAYA KUMAR TRIPATHY	2026-03-20	1. Dist. not correctly furnished in address of op.4 and 5. 2. page nos.18 22 and 27 are partially legible.3. Dt.20-8-2022 of letter in annex.6 not tally with index and petition para .15
38	D-WP(C)/55422/2025	DURGESH NARAYAN RATH	2026-03-20	1. Put up for S.R.after filing of annexures-1 to 9 along with page mark

39	D-ABLAPL/8321/2026	SIDDHARTH GOUTAM DAS	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Index not signed. 2. Petition not page marked.
40	D-CRLREV/7127/2026	DHWANT MISHRA	2026-03-20	Put up SR after filing the C. Copies of Annex-1 and 2 .
41	D-BLAPL/8058/2026	JAYAKRISHNA MOHAPATRA	2026-03-20	30-OTHER DEFECT (IF ANY) Synopsis and Date chart not mentioned as A and B respectively in Index.
42	D-WP(C)/8283/2026	RINTU NAYAK	2026-03-20	30-OTHER DEFECT (IF ANY) 1.Petitioners Sl no 3 to 6 are minor.should represent through their guardian and should sign in the V. nama. 2. Put up for S.r there after
43	D-CRLA/7917/2026	DEEPALI MAHAPATRA	2026-03-20	Date of charge sheet wrongly furnished in date chart
44	D-ABLAPL/8438/2026	SOUBHAGYA KUMAR DASH	2026-03-20	30-OTHER DEFECT (IF ANY) 1. In Index page marking not done. 2.page no 11 and 12 not neat and legible.
45	D-WP(C)/11273/2026	PRAKASH CHANDRA MISHRA	2026-03-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY)
46	D-CONTC/9997/2026	ASUTOSH ROUT	2026-03-20	1.Signature of the Deponent not furnished in Affidavit
47	D-WP(C)/10981/2026	PRASANTA KUMAR TRIPATHY	2026-03-20	30-OTHER DEFECT (IF ANY) 1.Page mark not properly arranged in I.A.
48	D-WP(C)/11390/2026	KAMALAKANTA NAYAK	2026-03-20	30-OTHER DEFECT (IF ANY) 1 A and A not paginated in Index and Synopsis as well as Date Chart also not mentioned in Index.
49	D-CONTC/10715/2026	ADV.	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-WP(C)/12093/2026	AJAYA KUMAR TRIPATHY	2026-03-20	1. Dist. not mentioned in address of op.4 and 5.2. page nos.16 18 and 27 are partially legible.3. Dt. 20-8-2022 of annex.6 not correctly furnished in index and petition
51	D-CRLMC/8347/2026	SIDDHARTH GOUTAM DAS	2026-03-20	1. Disposal date of CRLMC not correctly furnished in Reference certificate
52	D-CONTC/10697/2026	ADV.	2026-03-20	1. Page marked not correctly mentioned in Index,
53	D-WP(C)/11765/2026	PRAFULLA KUMAR RATH	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY)
54	D-BLAPL/8062/2026	SUBASH CHANDRA PUSPALAKA	2026-03-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF

				ALL THE SIGNING ADVOCATES NOT INDICATED
55	D-CRLMC/8323/2026	LALITENDU MISHRA	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.49 51 and 53 not filed.
56	D-ABLAPL/8502/2026	SUSHANTA KUMAR JOSHI	2026-03-20	30-OTHER DEFECT (IF ANY) 1. In annexure-1, Written F.I.R not attached with F.I.R copy and also not attested.
57	D-CRLMC/8448/2026	BIJAY KUMAR RAGADA	2026-03-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for SR after removal of defect
58	D-EXP/11983/2026	ADV	2026-03-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
59	D-WP(C)/12098/2026	AJAYA KUMAR TRIPATHY	2026-03-20	1. page nos. 18 22 23 partially legible. 2.Address of op. nos. 4 and 5 Dist not mentioned.3. Letter dtd. 20-8-22 in annex.6 not correctly mentioned in index and petition.
60	D-CONTC/10343/2026	SUBHADUTTA ROURAY	2026-03-20	IN CAUSE TITLE(PAGE NO.2) PETITIONER NO.6 OMITTED 2.IN V.NAMA COUNSELS FOR PETITIONERS NOT SIGNED and NEW NAMES ADDED WITH EXISTING PETITIONER OMITTED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
61	D-WP(C)/11138/2026	MANOJ KUMAR PANDA	2026-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned
62	D-CRP/9683/2026	BHABANI SANKAR MISHRA	2026-03-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 871 days.I.A for condonation of delay Not Filed.
63	D-CRLA/8147/2026	SANJAY KUMAR DAS	2026-03-20	30-OTHER DEFECT (IF ANY) Put up for S.R. after redacting the names of informant and relative of informant from the appeal memo
64	D-WP(C)/12074/2026	AJAYA KUMAR TRIPATHY	2026-03-20	page nos. 18 22 and 27 are legible and Dist. not furnished in address of op. nos. 4 and 5.2. Letter no. 20-8-2022 of annex.6 not correctly mentioned in index and petition
65	D-MSA/11578/2026	SILABHADRA SASTRY	2026-03-20	1.D.C.Fee of Rs.06/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the Period of limitation.
66	D-WP(C)/11130/2026	BANSHIDHAR SATAPATHY	2026-03-20	30-OTHER DEFECT (IF ANY)

				Serial no-3 not correctly mentioned in the cause title.
67	D-CRLREV/8288/2026	SUDIPTO PANDA	2026-03-20	1. Put SR after correction the Date of order in petition and index as per Annex-1.
68	D-ABLAPL/8455/2026	SURESH CHANDRA PRADHAN	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details. 2. Name of Pet. No.3 and 4 in CT not tally with signature.
69	D-WP(C)/11075/2026	AFRAAZ SUHAIL	2026-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Synopsis and date chart not mentioned in the Index.Occupation not mentioned in the affidavit.D.Fee of Rs.50/- not paid in the v.nama.
70	D-ABLAPL/8454/2026	SURESH CHANDRA PRADHAN	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Undertaking at page 5 not signed. 2. Ann.1 not attested
71	D-WP(C)/12091/2026	AJAYA KUMAR TRIPATHY	2026-03-20	Dist. not furnished in address of op. 4 and 5. and page nos. 22 and 23 partially legible.2.dt. 20-8-2022 of annex.6 not correctly furnished in index and petition.
72	D-WP(C)/11291/2026	PRASANTA KUMAR NANDA	2026-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A
73	D-WP(C)/11316/2026	PRADEEP KUMAR ROUT	2026-03-20	1-COURT FEE IS DEFICIENT. rs. 12/- to be paid.
74	D-CRLREV/8311/2026	CHANDANA TRIPATHY	2026-03-20	Period of Delay 64 days. Put up SR after redacting the name of Informant/Victim.
75	D-WP(C)/11232/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos. 26 and 35 partially legible.
76	D-CRLMA/8329/2026	RADHIKA HANS	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
77	D-WP(C)/11330/2026	PRADEEP KUMAR ROUT	2026-03-20	1-COURT FEE IS DEFICIENT. Rs.6/- to be paid
78	D-WP(C)/11257/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos. 26 and 35 partially legible
79	D-WP(C)/11234/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos. 20 26 and 35 partially legible.
80	D-ABLAPL/8453/2026	ASIT KUMAR OTTA	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Date of FIR in Synopsis not correct
81	D-WP(C)/11242/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos.20 21 26 and 35 are partially legible.

82	D-WP(C)/10990/2026	DEEPAK KU SAHOO	2026-03-20	Ground not filed.
83	D-WP(C)/11237/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos.26 and 35 are not neat and legible.
84	D-WP(C)/11408/2026	LOKANATH RATH	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Nomenclature and year not mentioned in V.Nama.
85	D-WP(C)/11238/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos. 26 and 35 partially legible.
86	D-CRLMP/8160/2026	ARIJEET MISHRA	2026-03-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
87	D-CMAPL/35984/2025	PRANAB KUMAR PASAYAT	2026-03-20	1. Period of Delay 833 days. I.A. not filed for condonation of delay.
88	D-WP(C)/11248/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos.20 21 26 and 35 are partially legible.
89	D-WP(C)/10503/2026	SANJAY KUMAR PATRA	2026-03-20	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/- to be paid on V.nama.
90	D-WP(C)/11221/2026	AJAYA KUMAR PRADHAN	2026-03-20	1. Dt. of annex4 not tally with index.2. page 35 partially legible.3. DT. 13 -01-2026 not mentioned in para.11 as per annex.4
91	D-WP(C)/11253/2026	AJAYA KUMAR PRADHAN	2026-03-20	page nos.20 21 26 and 35 are partially legible.
92	D-ABLAPL/8478/2026	SK. ZAFARULLA	2026-03-20	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 12 not legible
93	D-WP(C)/10505/2026	SANJAY KUMAR PATRA	2026-03-20	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/- not affixed on V.nama.
94	D-WP(C)/11074/2026		2026-03-20	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.Fee of Rs.6/- not paid.As per Index annex-12 not mentioned in the petition copy.
95	D-WP(C)/10911/2026	MANOJ KUMAR NAYAK	2026-03-20	1. As per index, annex.4 not properly described.2. paragraphs not correctly furnished in affidavit.3. date of annex.2 not tally with index.4.page no.23 not marked but page 24 repeated
96	D-CONTC/10243/2026	ADV.	2026-03-20	1. Father/ Husband name of the petitioner No.2 not furnished in cause title. 2. Not properly Indexed. 3. Page no.57 not attested.
97	D-WP(C)/10926/2026	PRAKASH CHANDRA MISHRA	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/10906/2026	SASWATI MOHAPATRA	2026-03-20	1. page nos.11 and 14 are partially neat.2.Annexs.2 Dt of annexs. 2 6 7and 9 not tally with index.

99	D- CONTC/10273/2026	ADV.	2026-03-20	1. Date of order not correctly furnished Sl. no.4 in Index Synopsis and para no.3
100	D- CONTC/10247/2026	ADV.	2026-03-20	1. Date of order not correctly furnished in para no.2 and Last line of the page no.2
101	D- CONTC/10349/2026	ADV.	2026-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF CAUSE TITLE IN W.P(C) NO.34503/2025 BE FILED THEN PUT UP FOR SR
102	D-WP(C)/11410/2026	BHOJARAJ SETH	2026-03-20	1-COURT FEE IS DEFICIENT. C.fee of Rs.12 /- not paid in cause title
103	D-WP(C)/11220/2026	AJAYA KUMAR PRADHAN	2026-03-20	1. DIST NOT MENTIONED IN ADDRESS OF PETITIONER. 2.DT.18-12-2025 IN ANNEX.4 NOT TALLY WITH INDEX.3 PAGE NOS 20 and 35 PARTIALLY LEGIBLE and DT.13-01-2026 NOT MENTION PARA.11
104	D- CONTC/11737/2026	ADV.	2026-03-20	1. Synopsis and Date chart not furnished in Index. 2. Reference certificate not furnished
105	D-BLAPL/8208/2026	JYOTIRMAYA SAHOO	2026-03-20	30-OTHER DEFECT (IF ANY) 1. H.C.B.A M.W S Rs 50/- to be paid in V>Nama
106	D-CONTC/8130/2026	ADV.	2026-03-20	1. IN AFFIDAVIT THE DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS
107	D-WP(C)/11222/2026	AJAYA KUMAR PRADHAN	2026-03-20	1. As per annex.4. dt. 13-01-2026 not mentioned in para.11. 2. page nos.26 35 and 37 are partially legible
108	D-WP(C)/11217/2026	AJAYA KUMAR PRADHAN	2026-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deponent name not tally with sl.1 and 2 of affidavit.2. page no20 and 35 are partially legible.
109	D-RSA/11869/2026	PRASANTA KUMAR PANDA	2026-03-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Appellants No-1 to 5 P.L.Rs of deceased sole-respondent of L.A. Court not yet substituted. 2.Valuation and C.Fee Payable be furnished in the Memo. of Appeal.
110	D- CONTC/11975/2026	ADV	2026-03-20	1. Name of the petitioner not correctly furnished in Index and Affidavit
111	D- RVWPET/11813/2026	AJAY KUMAR ROY (SR.PANEL COUNSEL)	2026-03-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i) Para no. not furnished in declaration. ii) Put up for SR after filing of c. copy of impugned order and removal of defect
112	D- RVWPET/12063/2026	RAMANATH ACHARYA	2026-03-20	1.C. copy of impugned order not filed i) Date of order not correctly furnished in synopsis,

				date chart, Index, RVWPET and I.A. ii) Address of Op. in RVWPET does not tally with OJC. iii) Authorization wrongly mention in affidavit. iv) Legible copy of anx-2 to be filed. v) Put up for SR after filing of c. copy of impugned order and removal of defects.
113	D- CONTC/10231/2026	ADV.	2026-03- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D- ABLAPL/8433/2026	BIBHUTI BHUSAN ROUT	2026-03- 20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the deponent is not correctly mentioned in the Declaration under the Affidavit. 2.Paragraphs mentioned in the petition is not under the Affidavit.
115	D-MACA/11810/2026	SABITA RANJAN PATTNAIK	2026-03- 20	1-COURT FEE IS DEFICIENT. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Court Fee of Rs. 10,614/ payable , not paid. Further SR after disposal of IA reg. calculation of limitation,
116	D-CRP/11821/2026	DEBA KUMAR RATH	2026-03- 20	Question of Maintainability
117	D- ABLAPL/8412/2026	TARA PRASAD MOHAPATRA	2026-03- 20	1. Annexure is not properly paginated
118	D-MACA/11687/2026	PRASANTA KUMAR MAHALI	2026-03- 20	Period of Delay 389 days.
119	D-WP(C)/11679/2026	SATRUGHNA DASH (A)	2026-03- 20	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 30 /- to be paid.Name of petitioner no. 6 7 and 8 not signed vnama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-03-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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